

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 1094 & 1140 of 2019**

**IN THE MATTER OF:**

**M/s BCIL Yelahanka Projects LLP** **...Appellant**

**Vs**

**Mr. Amit Chandrakant Shah & Ors.** **....Respondents**

**Present:**

**For Appellant: Mr. Aditya Vaibhav Singh, Advocates**

**For Respondents: Mr. Amit Agarwal, Advocate for Respondent No. 2  
& 4.**

**ORDER**

**31.01.2020** Learned Counsel for Respondents want to file Reply Affidavits. Reply Affidavits may be filed within two weeks. Rejoinder, if any, may be filed by the Appellant within a week thereafter.

List the Appeal 'for Admission (After Notice)' on **27<sup>th</sup> February, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Shreesha Merla)  
Member(Technical)

*Akc/Md*